



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 17th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 19 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
30	I.A.(Civil)/1596/2022 FIXED in WA/6590/2022	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. K P PATHAK MS U SHARMA Mr. A Baruah	GA, ASSAM MR. A K BHUYAN (r-4,5) MS. N CHOUDHURY (r-4,5) MR. A KHOUND (r-4,5) MS B BORA (r-4,5) MR A TALUKDAR (r-4,5) MR J DAS (r-4,5)
	WITH WA/6590/2022 (Filing Number)	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS. E	MR. K P PATHAK	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
31	WA/127/2023 FIXED	SALAM UDDIN KHAN Versus THE STATE OF ASSAM AND 4 ORS. H	MS. T SOM	SC, APDCL
32	WA/310/2023 FIXED	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND 4 ORS.	MR. P J PHUKAN	MR. A K SARMA (R-1) MR H J TAMULI (R-1) MR D KALITA (R-1)

LEAVE NOTE OF ADVOCATES FOR 17/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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21)	MR. N SHARMA	21-08-2023	To	21-08-2023
22)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-
II & III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
40	WP(C)/9459/2019 AT 2:00 PM	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	GA, ASSAM SC, APSC MR. S CHAMARIA MR. M ALI MR. M ALI MR A N SARMAH MR A N SARMAH
41	WITH Cont.Cas(C)/385/2019	SHASHINDRA NATH BAISHYA Versus ALOK KUMAR AND 3 ORS.	S N SARMA MR. K KALITA	MR. S CHAMARIA MR. B PRASAD MR. D NATH MR. M PHUKAN MR D KALITA MR. M ALI MR A N SARMAH
42	WITH WP(C)/9109/2019 CAVT. NO. 1285/2019	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI S N SARMA MR. K KALITA	MR N DUTTA GA, ASSAM SC, APSC MR. S CHAMARIA MR. S CHAMARIA MR. M DAS MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA FOR CAVEATOR
	WITH I.A.(Civil)/4280/2019 in WP(C)/9109/2019	THE STATE OF ASSAM AND ANR Versus SHASHINDRA NATH BAISHYA	MR. S CHAMARIA MR. M PHUKAN MR A N SARMAH	MR S N SARMA SENIOR ADVOCATE MR N DUTTA SC, APSC

43	WITH WP(C)/211/2020	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. C BASUMATARY	GA, ASSAM MR. S CHAMARIA MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH
MOTION				
44	WP(C)/4228/2023 FIXED	NEETA BORUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU. GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
45	I.A.(Civil)/1796/2023 FIXED in WP(C)/3132/2016 WITH WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY, Versus THE STATE OF ASSAM and 4 ORS. OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MR.H BEZBARUAH MR. R DEKA MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	GA, ASSAM SC, OIL ASSTT.S.G.I., (R.4 & R5) MR.S N SARMA(R-3) GA, ASSAM MR.A SARMAR-3 MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR.A JAHID(R-3)
	WITH I.A.(Civil)/981/2016 in WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA GA, ASSAM SC, OIL
ADMISSION				
46	WP(C)/6197/2022 BY SLIP, AT 10:30 AM	ACHALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, HIGHER EDU GA, ASSAM SC, SEBA
47	WP(C)/1949/2023 FIXED	MAMILA CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. S DUTTA (R-6) MS. B SARMA S HAQUE (R-6) MR. H DAS (R-6) DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
11	Crl.A./73/2023 <u>1 Y 0 M 21 D</u> :WITH OFFICE NOTE, LCR 6 FILES, FIXED WITH I.A.(Crl.)/160/2023 in Crl.A./73/2023	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	
		SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY	PP, ASSAM
12	Crl.A./218/2023 <u>1 Y 1 M 29 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/510/2023 in Crl.A./218/2023	MD. AMIR HAMZA Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A HAQUE H G DAISY	PP, ASSAM
		MD. AMIR HAMZA Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A HAQUE H G DAISY	PP, ASSAM
HEARING				
13	Death Sentence Ref./3/2018 WITH LCR 6 FILES, P.B.-2, FIXED WITH	THE STATE OF ASSAM Versus JASHIM UDDIN BARBHUIYA	MR. T J MAHANTA (AMICUS CURIAE) PP, ASSAM	MR. K A MAZUMDER (FOR INFORMANT) SRI MRINMOY DUTTA, AMICUS CURIAE MS N K BARBHUIYA (FOR INFORMANT) MR. A MALIK (FOR INFORMANT)
14	Crl.A./389/2018	JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR A ALOM MR. A H M R CHOUDHURY	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/4643/2023 BY SLIP	ISHA HOQUE @ MD. ISHA HAQUE ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
28	WP(C)/611/2023 FIXED, WITH LCR	AHATAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
82	Bail Appln./2885/2023 B/O	HANIFUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>MOTION</u>				
83	AB/2840/2023 FIXED	BHARAT YADAV AND ANR Versus THE STATE OF ASSAM AND ANR	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
84	AB/2846/2023 B/O	AZMAL HUSSAIN LASKAR @ MONTAI Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MR. B SAHARIA MS A BEGUM	PP, ASSAM
85	AB/2864/2023 B/O	RIAZUL ISLAM @ HOQUE AND 17 ORS. Versus THE STATE OF ASSAM	MR. M ISLAM MS. J TAMULI	PP, ASSAM
<u>ADMISSION</u>				
86	WP(C)/5052/2022 PART-HEARD, FIXED	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
87	WITH WP(C)/1357/2015 WITH WP(C)/4839/2016(D/O)	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
88	WITH WP(C)/6603/2019	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
89	WITH WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
<u>BAIL HEARING (BA)</u>				

90	Bail Appln./2786/2023 WITH OFFICE NOTE, FIXED	BALLY YADAV AND 2 ORS. Versus THE STATE OF ASSAM	MR. DITUL DAS A ACHARJEE	PP, ASSAM
<u>BAIL HEARING</u>				
91	AB/468/2023 FIXED	SUNIL DAS Versus THE STATE OF ASSAM	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
92	AB/664/2023 FIXED	DIGANTA DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
93	AB/2564/2023 FIXED	TUJAMMEL HAQUE Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
94	AB/2805/2023 FIXED	CHANDRAJIT BORO @ DHANJIT BORO AND 2 ORS Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR P AGARWAL MR R SARKAR	PP, ASSAM
<u>ORDERS</u>				
95	I.A.(Civil)/2388/2023 WP(C) 1969/2020(D/O), B/O in WP(C)/1969/2020	OIL AND GAS EMPLOYEES UNION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	MR B D DAS (R-7) GA, ASSAM MR. K KALITA (R5, R6) MR. C CHAKRAVARTY MS R DEKA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Thursday,17th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
54 CRP(IO)/14/2014 B/O	BIJOYANAND BORTHAKUR Versus ABHOYANANDA BORTHAKUR and 3 ORS	MRG P BHOWMIK MS. P R MAHANTA MR. S R GOGOI MR.R HAZARIKA MR P BORAH	MR.B BANERJEE MS.B SAIKIA
HEARING			
55 MACApp./206/2010 FIXED	SMT. BINITA KALITA and 3 ORS Versus THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	S MUSAHARY
56 RSA/23/2022 WITH LCR, FIXED	ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
WITH I.A.(Civil)/2649/2022 in RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	WP(C)/4494/2023 FIXED	RANGAGORAH FISHERMEN CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR. D. BORAH	GA, ASSAM
11	WP(C)/4633/2023 FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND ANR	MS K LOYA MS. S NEWAR MS M HAZARIKA	GA, ASSAM
	WITH I.A.(Civil)/2383/2023 in WP(C)/4633/2023	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND ANR A	MR D KHAN MS M HAZARIKA	SC, HOUSING AND URBAN AFFAIRS

LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
43 WP(C)/4221/2022 B/O	PRABANCHI PATHAK Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR N N UPADHYAYA MR R C PATHAK MR. B B KAKATI	SC, SEC. EDU. DEPTT.
MOTION			
44 WP(C)/4510/2023 FIXED	SIMA RANI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)			
45 I.A.(Civil)/2381/2023 B/O, CONNECTED TO ITEM NO. 25 IN THE DAILY CAUSE LIST in WP(C)/4255/2023	RAJEN DUTTA AND 8 ORS. Versus SWAPNA SIKHA CHOUDHURY,	MR. S HAZARIKA MS A M DCOSTA	
ADMISSION			
46 WP(C)/2114/2023 FIXED	GITIKA BANIK Versus THE STATE OF ASSAM AND 2 ORS.	MS P DAS MS P AGARWAL (LEGAL- AID COUNSEL)	SC, HIGHER EDU GA, ASSAM
ORDERS			
47 Cont.Cas(C)/135/2023 B/O	MINAKHI HAZARIKA Versus DHARMA KANTA MILI	MR SAURADEEP DEY MR P H KONWAR	SC, HIGHER EDU MR K GOGOI

LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
24	WP(C)/4724/2023 B/O	FOJAL HOQUE AND 12 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM SC, REVENUE SC, BTC
<u>ADMISSION</u>				
25	WP(C)/3888/2021 FIXED	BIJAN KUMAR DAS Versus NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
26	WITH WP(C)/3370/2021	SAMSUL HAQUE Versus NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
27	WP(C)/6794/2022 FIXED AT 2:00 PM	OM PRAKASH JAISWAL AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
28	WP(C)/841/2023 FIXED	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D. GA, ASSAM
29	WITH Cont.Cas(C)/83/2023	ISLAM UDDIN TALUKDAR Versus MRIDUL YADAV, IAS AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MS. S SARMA (R-1) MS. N M DEKA(R-1) MR. R A CHOUDHURY (r-2,3)

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
58 Bail Appln./2886/2023 B/O	BIJOY GHOSH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION (AB)</u>			
59 AB/2866/2023 B/O	ANJAN HAZARIKA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. S M BARUAH	PP, ASSAM
60 AB/2870/2023 B/O	SHAHJAHAN SHAH AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>MOTION</u>			
61 Crl.Rev.P./285/2023 FIXED	MD. MUKSIDUL ISLAM Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
<u>ADMISSION</u>			
62 Crl.Pet./1310/2018 FIXED	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
63 Bail Appln./2796/2023 WITH OFFICE NOTE, FIXED	NURRUDDIN KHAN @ RAFIQUL Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>ORDERS</u>			
64 Crl.Rev.P./241/2023 B/O	SONESWAR BARMAN Versus THE STATE OF ASSAM AND ANR.	MS S MEDHI	

HEARING

65	Crl.A./97/2022 WITH LCR 3 FILES, B/O	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR		MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
66	Crl.Pet./120/2022 WITH LCR 4 FILES, FIXED	NIRMALI SAIKIA AND 7 ORS. Versus AJIT BARUAH	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR. D DAS SR. ADV MR S KHOUND MR H K NATH
67	Crl.Rev.P./283/2022 WITH LCR 4 FILES, FIXED	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR. N J KHATANIAR, S.C., ELEMENTARY EDU DEPTT.,ASSAM MR A W AMAN MR S A BARBHUYAN

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

13	CRL.A(J)/24/2020	DELBAR ALI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
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13)	MR. B K SARMA	13-08-2023	To	25-08-2023
14)	MRS. B GOGOI	17-08-2023	To	18-08-2023
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20)	MS. D GHOSH	17-08-2023	To	17-08-2023
21)	MR. N SHARMA	21-08-2023	To	21-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,17th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

**ITEM NOS.9 AND 10 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
30	WP(C)/3982/2023 FIXED	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
31	WP(C)/6990/2021	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
32	WP(C)/4687/2023 FIXED	PUNGKHA MUCHAHARY Versus UNION OF INDIA AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	DY.S.G.I.
<u>ADMISSION</u>				
33	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
<u>HEARING</u>				
34	WP(C)/1565/2015 FIXED	PABITRA BARUAH and 12 ORS Versus ASSAM STATE ELECTRICITY BOARD and 14 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAMR6 SC, APDCL(R1-5)

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
6)	MR. S SINHA	02-08-2023	To	17-08-2023
7)	MR A GOENKA	07-08-2023	To	17-08-2023
8)	MR R GOENKA	07-08-2023	To	17-08-2023
9)	MR. P MAHANTA	08-08-2023	To	31-08-2023
10)	K U AHMED	11-08-2023	To	17-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/fai-aweg-wvp>

LEARNED ADVOCATES CAN AVAIL REMOTE VIDEO
CONFERENCING FACILITY IN COURT NO. 21]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Bail Appln./2316/2023 (AT 10:15 AM)	LUTFUR RAHMAN @ TIPU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	MR. D. DAS(ADDL.PP, ASSAM)

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